

Union Organizations on 24th June, 2014, to discuss the challenges and way forward in respect of labour related issues in the country. However, no Joint Memorandum was submitted by Central Trade Union Organizations.

(b) and (c) Question does not arise in view of (a) above.

#### **Achievements under PYKKA**

\*237. SHRI GARIKAPATI MOHAN RAO: Will the Minister of SKILL DEVELOPMENT, ENTREPRENEURSHIP, YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the details of aims and objectives achieved under the Panchayat Yuva Krida aur Khel Abhiyan (PYKKA) in the country;

(b) the State-wise details of sports infrastructures created under the scheme during the last three years; and

(c) the measures taken by Government for the betterment of the PYKKA scheme?

THE MINISTER OF STATE OF THE MINISTRY OF SKILL DEVELOPMENT, ENTREPRENEURSHIP, YOUTH AFFAIRS AND SPORTS (SHRI SARBANANDA SONOWAL): (a) and (b) The Panchayat Yuva Krida aur Khel Abhiyan (PYKKA) aimed at providing basic Sports Infrastructure (through development of playfields) and equipments at the Village and Block Panchayat level and encouraging sports and games in rural areas through annual competitions at the block, district, State and National levels for promoting sports at the grassroots level by way of providing grants to the States and Union Territories. The details of playfields developed under PYKKA and participation in the PYKKA annual competitions are given in Statement-I and II (*See* below).

(c) The PYKKA has now been revised and named as the Rajiv Gandhi Khel Abhiyan (RGKA) under which it is proposed to construct a sports complex in each block of the country, both for outdoor and indoor sports disciplines. Details of the RGKA Scheme are given in Statement-III (*See* below). Development of playfields in village panchayats will now be undertaken under the scheme under Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) of the Ministry of Rural Development.

***Statement-I***

*Status of development of playfields as on 31.03.2014 in respect of village/  
block panchayats approved/covered under PYKKA scheme for the  
period from 2008-09 to 2013-14*

Sl. No.	Name of the States/ UTs	Coverage of village/ block panchayats under PYKKA scheme			No. of playfields developed
		No. of village panchayats	No. of block panchayats	Total	
1	2	3	4	5	6
1	Andhra Pradesh	6570	339	6909	6909
2	Arunachal Pradesh	1420	128	1548	1161
3	Assam	999	66	1065	355
4	Bihar	847	53	900	-
5	Chhattisgarh	2946	42	2988	691
6	Goa	19	4	23	23
7	Gujarat	1975	44	2019	922
8	Haryana	2476	48	2524	2524
9	Himachal Pradesh	1685	42	1727	1727
10	Jammu and Kashmir	413	14	427	427
11	Jharkhand	403	21	424	424
12	Karnataka	2825	90	2915	2332
13	Kerala	400	60	460	230
14	Madhya Pradesh	6912	93	7005	4670
15	Maharashtra	5441	70	5511	5511

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1	2	3	4	5	6
16	Manipur	79	4	83	83
17	Meghalaya	249	24	273	273
18	Mizoram	817	26	843	590
19	Nagaland	1098	52	1140	690
20	Odisha	3115	155	3270	3270
21	Punjab	3699	42	3741	3727
22	Rajasthan	1786	49	1835	893
23	Sikkim	166	95	261	261
24	Tamil Nadu	1261	38	1299	649
25	Tripura	1040	44	1084	648
26	Uttar Pradesh	13080	246	13326	9860
27	Uttarakhand	3761	46	3807	2279
28	West Bengal	335	33	368	368
<b>UTs</b>					
29	Andaman and Nicobar Islands	60	6	66	-
30	Daman and Diu	14	4	-	14
31	Lakshadweep	2	9	11	-
32	Puducherry	50	5	55	-
TOTAL		65943	1988	67931	51497

**Statement-II**

*State-wise number of participation details in annual sports competitions under PYKKA Scheme held during 2008-09, 2009-10, 2010-11, 2011-12, 2012-13 and 2013-14.*

Sl. No.	Name of State/UT	2008-09 No. of participants			2009-10 No. of participants			2010-11 No. of participants			2011-12 No. of participants			2012-13 No. of participants			2013-14 No. of participants		
		Men	Women	Total	Men	Women	Total	Men	Women	Total	Men	Women	Total	Men	Women	Total	Men	Women	Total
1	Andhra Pradesh	78081	56016	134097	78153	57058	135211	339848	318971	658819	188692	136711	325403	811517	686325	1497842	114	229	343
2	Arunachal Pradesh	17412	11898	29310	27232	19600	46832	1638	1170	2808	12588	9622	22210	75	49	124	-	-	0
3	Assam	96429	43471	139900	13	8	21	9724	5488	15212	76359	46208	122567	103	118	221	-	-	0
4	Bihar	87	56	143	105	56	161	105738	65428	171166	-	-	0	-	90	90	0	72	72
5	Chhattisgarh	85	49	134	52834	36051	88885	60102	40298	100400	64649	83101	147750	42080	72924	115004	19401	56211	75612
6	Goa	92	64	156	-	-	0	1743	1542	3285	-	-	0	2966	5917	5883	0	34	34
7	Gujarat	95	69	164	87507	66852	154359	7523	5791	13314	-	-	0	103	173	276	98404	101497	199901
8	Haryana	97	70	167	43657	32570	76227	90129	81865	171994	55462	65739	121201	68002	80307	148309	61370	73102	134472
9	Himachal Pradesh	2771	2369	5140	13314	8015	21329	19120	26095	45215	24000	23159	47159	17424	22215	39639	16735	21245	37980
10	Jammu and Kashmir	-	-	0	-	-	0	53850	6638	60484	45231	9003	54234	33974	7975	41949	-	-	0
11	Jharkhand	80	60	140	-	-	0	8709	6348	15057	-	-	0	36773	34604	71377	99	100	199
12	Karnataka	97	71	168	65933	47651	113584	90884	109802	200686	82443	122044	204487	88554	126760	215314	109538	163520	273058
13	Kerala	82	67	149	56177	19310	75487	41623	23277	64900	60209	31643	91852	51270	29966	81236	47528	29604	77132
14	Madhya Pradesh	93	66	159	98570	49733	148303	117471	89111	206582	109426	95274	204700	110197	100886	211083	91798	88116	179914
15	Maharashtra	95	71	166	119509	86240	205749	181062	141011	322073	130560	123891	254751	136268	122146	258414	158446	158836	317282
16	Manipur	-	-	0	93	97	190	4745	2912	7657	-	-	0	184	283	467	12823	15805	28628

17	Meghalaya	-	-	0	-	-	0	18871	16715	35586	-	-	0	22514	21492	44006	-	-	0
18	Mizoram	11836	8156	19992	13624	8134	21758	26473	21489	47962	13239	7771	21010	21587	17631	39218	16339	15626	31965
19	Nagaland	-	-	0	14892	7361	22253	4943	23478	28421	-	-	0	86	53	139	8	0	8
20	Orissa	37479	26888	64367	37514	27382	64896	122030	121510	243540	-	-	0	115536	180396	246432	39	89804	39843
21	Punjab	86993	33425	120418	72303	43181	115484	82411	35594	138005	68655	49925	118580	2620	14749	17369	2728	4263	6991
22	Rajasthan	-	-	0	52237	62254	144491	67581	30994	98575	-	-	0	88922	71052	159974	-	-	0
23	Sikkim	-	-	0	8370	7198	15568	1542	955	2497	30139	25950	56089	31	21	52	-	-	0
24	Tamil Nadu	97	71	168	246336	150899	397235	392306	398490	790796	157202	98830	256032	189071	178618	367689	124771	134790	259561
25	Tripura	10098	6761	16859	9415	6101	15516	13800	18664	32464	9710	16825	26535	14698	25659	40357	18525	28417	46942
26	Uttar Pradesh	130163	59422	189585	190299	112409	302708	398733	180957	579690	347261	210921	558182	296894	182844	479738	155700	80110	215810
27	Uttarakhand	-	-	0	9774	6949	16723	763762	67063	145825	126935	33771	160706	33364	40166	73530	38439	49134	87573
28	West Bengal	42	44	86	47124	18649	65773	66737	25589	92326	39350	19135	58485	36671	17549	54220	508	580	888
UTs																			
29	A & N Islands	-	-	0	-	-	0	148	148	296			0		0				0
30	Chandigarh	-	-	0	-	-	0	827	541	1368			0		0	0	7	7	
31	Dadra and Nagar Haveli	-	-	0	-	-	0	623	503	1126			0	8	5	13			0
32	Daman and Diu	-	-	0	-	-	0	810	123	933			0		0				0
33	Delhi	25	26	51	117	84	201	4557	3626	8183			0	91	188	279	2818	4307	7125
34	Puducherry			0			0	2437	1651	4088			0		0				0
TOTAL		472329	249190	721519	1375102	8573842	2248944	2417500	1893833	4311333	1642410	1209523	2851933	2221583	1991661	4213244	955931	1065409	2021340

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***Statement-III****Details of the RGKA Scheme*

Under the RGKA scheme, it is proposed to construct a sports complex in each block, both for outdoor and indoor sports disciplines, on land measuring about six - seven acres at a cost of Rs. 80 lakh each (Total ₹ 1.60 crore). There is also provision of ₹ 15 lakh for sports equipment to be provided by Ministry of Youth Affairs and Sports. It is proposed to have sporting facilities for both indoor and outdoor disciplines.

All the 6545 blocks in 634 districts will be covered in a phased manner over a period of 5 years. Funds for construction of the block-level sports complex will be converged from different schemes such as Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA); Backward Regions Grant Fund (BRGF): Non Lapsable Central Pool of Resources (NLCPR -Central); Additional Central Assistance (ACA) for the Left Wing Extremism (LWE) affected districts, of the Ministries of Rural Development, Panchayati Raj, Development of North Eastern Region (DONER) and Planning Commission respectively with RGKA.

Three Sports Trainers (one Master Sports Trainer and two Sports Trainers, out of serving Physical Education Teachers) will be engaged in each block level sports complex for training of sports persons. They will be given suitable honorarium in addition to their normal salaries received from respective school/college.

Annual Sports competitions viz., Rural Sports Competitions, Women Sports Competitions, North-East Games and Special Area Games (for LWE affected regions) shall be held under RGKA upto the National level. The grants for holding the above competitions have also been enhanced.

**CISF move towards standardisation of technical equipments**

\*238. SHRI S. THANGAVELU: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Central Industrial Security Force (CISF) will now move towards standardisation of technical equipments and security related infrastructure in all the units it is guarding as well as the ones expected to come under its wings in the future;

(b) whether it is also a fact that CISF emphasis is also on detailed specifications to get right devices;